

10

ORDER OF THE REGISTRY	ORDER OF THE TRIBUNAL
--------------------------	-----------------------

Item No.10 (Addl.list)

CCP No.1/12

(in OA 227/03)

07.05.2015

Shri M.N.Banerjee, learned counsel appears for the applicant.

Shri S.K.Mishra, learned counsel appears for the respondents.

Learned counsel for the applicant submits that in view of the order dated 08.01.2015 in Writ petition No. 4835/2005 passed by Hon'ble High Court of Madhya Pradesh, wherein the order of this Tribunal has been modified the present Contempt Petition does not survive.

In view of it, Contempt Proceedings are hereby dropped on having become infructuous.


(Arvind J. Rohee)

Judicial Member

rn


(G.P. Singhal)

Administrative Member

RE THE CENTRAL ADMINISTRATIVE TRIBUNAL BENCH

AT JABALPUR

CCP No. 1 of 2014
Arising out of OA 227/2003

Plaintiff

Sobhnath Pandey & other

Versus

Defendants

Union of India & others

Particulars of applicant

1. Sobhnath Pandey (Beldar) S/o Late Shri R. S. Pandey , Aged about 48 R/o Type II/2 Central Colony Bharat Nagar Sahpura Bhopal M.P.
2. Sodan Singh (Beldar) S/o Late Nirbhay Singh , Aged about 44 R/o F/7/13 Jawahar Nagar near Shopping complex Ujjain M.P.
3. Dinesh Kumar Vishwakarma (Carpenter) S/o Late Shri Kishori lal Aged about 37 R/o Gram-lukhedi Airport Bairagarh Bhopal M.P.
4. Gajanand Awchare (beldar) S/o Late Shri Chhitu Ji , Aged about 48 R/o House No. 346 Bag Sevaniya The - Hujur Bhopal M.P.

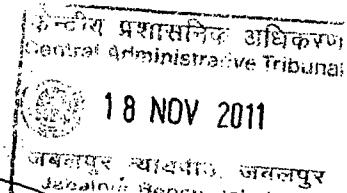


S. N. Pandey

S. N. Pandey

(3)

5. Raja Ram (Beldar) S/o Shri L. P.
 Dohare , Aged about 38 R/o House
 No. 75/1 Motiya Talab Bank Colony
 Jhangirabad , Bhopal M.P..



Versus

Memorandum

1. Union of India through

the secretary Ministry of Housing & Urban

Development
 Government of India New Delhi

Per Deleted
 Hon'ble
 order dated
 mere curia
 31/12
 6/1/2012

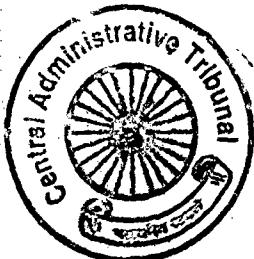
2. Chief Engineer CPWD Central Zone
 Nirman Sadan
 Zone East Arera Colony Bhopal
 52/A Arera Hills
 Bhopal (M.P.)
 462001

3. Shri V.K.Sharma

Chief Engineer CPWD

52/A Nirman Sadan, Arera Hills

Bhopal (M.P.) 462001



4. Shri P.R.Patil

Superintendent Engineer CPWD

Bhopal Kendriya Parimandal

CPWD 52/A Arera Hills

Bhopal (M.P.) 462001



5. Shri Yash Pal Gupta

Executive Engineer CPWD Central

Wm O

Division 52/A Nirman Sadan

(4)

Arere Hills, Bhopal
462001

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

18 NOV 2011

जबलपुर बैचन्च, जबलपुर
Jabalpur Bench, Jabalpur

6. Shri Kishanlal

Asstt. Engineer Bhopal Central

Division Central division - 1 CPWD

52/A, Arera Hills, Bhopal
462001

Item No.10 (Addl.list)

CCP No.1/12

(in OA 227/03)

07.05.2015

Shri M.N.Banerjee, learned counsel
appears for the applicant.

Shri S.K.Mishra, learned counsel
appears for the respondents.

Learned counsel for the applicant
submits that in view of the order dated
08.01.2015 in Writ petition No. 4835/2005
passed by Hon'ble High Court of Madhya
Pradesh, wherein the order of this Tribunal
has been modified the present Contempt
Petition does not survive.

In view of it, Contempt Proceedings
are hereby dropped on having become
infructuous.

SD/-

SD/-

(Arvind J.Rohee)

Judicial Member

(G.P. Singhal)

Administrative Member

के.प्र.अ.प्रक्रिया नियमावली के द्वितीय
22 के अंतर्गत निःशुल्क प्रतिलिपि

To.

Shri M.N.Banerjee,
Advocate

&

Shri S.K.Mishra,
Advocate

G.S.S. 135/15

135/15

TRUE COPY

Section Officer

Central Administrative Tribunal
Jabalpur Bench, Jabalpur

12/5/15

62